

OFFICE OF THE DISTRICT & SESSIONS JUDGE (HQs): DELHI

CIRCULAR

"A Pledge to Save World Environment"

In pursuance of the Initiative taken by Ministry of Environment, Forest and Climate Change to save our Environment by banning Single-use Plastic such as PET water bottles, plastic cups, plastic plates, plastic glasses, plastic jugs, plastic folders, plastic banners etc., in Indira Paryavaran Bhawan, Headquarters of the Ministry, this office calls upon all the member of the society including Officers/Officials of this establishment, Lawyers & Litigants and all the member of general public to join hands together in the initiative taken by the Government of India to create Plastic-free Environment for the coming generations in the ensuing two months.

Hence this office proposes a ban on single-use plastic items and requests all the Judicial Officers, Branch Heads, Branch Incharges, staff members of this establishment, Lawyers and Litigants and members of general public to do away with the use of single-use plastic items such as PET water bottles, plastic cups, plastic plates, plastic glasses, plastic jugs, plastic folders, plastic banners etc. to create a Plastic Free Zone at all District Courts.

Let's come together to create Plastic-free environment for survival of Mankind. Your co-operation can make the difference!

This issues with the prior approval of Learned District & Sessions Judge (HQs), Delhi


(RAKESH KUMAR SHARMA)

Chairman, Environment Committee,
Tis Hazari Courts, Delhi

74482 - 74632
No. _____/EC/Genl./2018

Dated, Delhi the 28/11/18

Copy forwarded for information and necessary action to:-

1. All the Learned District & Sessions Judges at Tis Hazari, Karkardooma, Rohini, Patiala House, Dwarka and Saket Courts Complex, Delhi/New Delhi with the request to circulate the same to all Judicial Officers/Branch Heads/Branch Incharges/Staff members of their respective Complexes/Districts for information and necessary action.
2. PS to the Learned District & Sessions Judge (HQs), Tis Hazari Courts, Delhi
3. All the Judicial Officers/Branch Heads/Branch Incharges posted at Central District, Tis Hazari Courts Complex with request to ensure the compliance and to direct their respective staff to comply the directions of this Circular.
4. The Caretaker, Caretaking Branch with directions to make arrangements to bring awareness about single-use plastic ban in Tis Hazari Courts Complex.
5. The Stationery Incharge, with directions not to purchase plastic files/folders for use in exhibitions/workshops/seminars/conferences/ trainings etc.
6. The Secretary, Delhi Bar Association for information and necessary action and with request to give this Circular wide publicity.
7. Reader to the undersigned.


(RAKESH KUMAR SHARMA)

Chairman, Environment Committee,
Tis Hazari Courts, Delhi